GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION NO. 2435 TO BE ANSWERED ON 08.08.2022

Surrender of non-operational coal mines

2435. SHRI B. LINGAIAH YADAV:

Will the Minister of *COAL* be pleased to state:

- (a) whether Government proposes to give Central and State Public Sector Undertakings (PSUs), a one time window to surrender non-operational coal mines without penalty; and
- (b) if so, the details and the present status thereof, State-wise?

ANSWER

MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

- (a) Yes, Sir. Ministry of Coal has issued an amnesty scheme in May 2022 granting one-time window to allottee Government Companies to surrender non-operational coal mines without penalty.
- (b) Till date, Ministry is in receipt of request for surrender for 13 coal blocks allotted to Government companies details of which, state-wise, is as under:

S.No	Name of Coal	State	Name of Allocatte	Present Status
1	Gare Palma Sector-I	_	Gujarat State Electricity Corporation Limited	Request received
2	Banai	Chhattisgarh	NTPC Limited	Request received
3	Bhalumuda	Chhattisgarh	NTPC Limited	Request received
4	Baitarni West	Odisha	Odisha Mining Corporation Limited	Request received
5	New Patrapara	Odisha	The Singareni Collieries Company Limited (SCCL)	Request received
6	Brahmani	Odisha	~	Surrender request accepted on 25.07.2022
7	Sarapal-Nuapara	Odisha	Andhra Pradesh Power	Request received

S.No	Name of Coal	State	Name of Allocatte	Present Status
	Block			
			Generation Corporation	
8	Khagra Joydev	West Bengal	Damodar Valley Corporation	Request received
9	Amarkonda Murgadangal	Jharkhand	Eastern Coalfields Limited	Request received
10-11	Brahamini & Chichro Patsimal	Jharkhand	Eastern Coalfields Limited	Request received
12	Penagaddppa	Telangana	SCCL	Request received
13	Mahajanwadi	Maharashtra	Maharashtra State Power Generation Company Ltd.	Request received
